

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 227**  
**126(ND)/2016**

**IN THE MATTER OF:**

**Mr. C. M. Narula**

... **Applicant/Petitioner**

**Versus**

**M/s. CMD Paradesi Developers Pvt. Ltd. & Ors.** ... **Respondent**

**Under Section: 397/398**

**Order delivered on 13.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

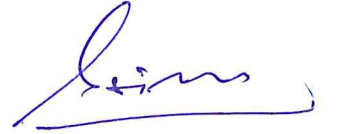
**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**Sanjay Relan for respondent no. 1 & 2**

**ORDER**

Renotify on 6<sup>th</sup> September, 2021.



**(T.S SINGH)**  
**COURT OFFICER**